

DIVISION BENCH
COURT - II

O-211

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P. (IB)/720(KB)2017

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI D. ARVIND**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 10TH JULY 2024

IN THE MATTER OF	BIHAR STATE CONSTRUCTION CORPORATION LIMITED
UNDER SECTION	IBC UNDER SEC 10

Appearance (via video conferencing/physically)

Mr. Saurav Jain, Adv.] For the Liquidator

ORDER

1. Due to paucity of time, this matter could not be taken up for hearing today.
2. List the matter on **04.09.2024**.

**Anamitra Pal
Court Officer**